

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:508  
ANSWERED ON:13.08.2014  
FUND SHARING PATTERN UNDER SSA  
Solanki Dr. Kirit Premjibhai

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) the details of the fund sharing pattern between the Union Government and State Governments under the Sarva Shiksha Abhiyan (SSA) for implementation the obligation under the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and the procedure laid down for release of funds to the States for the purpose;

(b) whether the 13th Finance Commission had assessed the requirement of funding elementary education in the country including the SSA and if so, the details of the allocations made by the Finance Commission in this regard;and

(c) whether the Union Government has any proposal to reduce the financial burden of the States for the implementation of RTE Act, if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 508 TO BE ANSWERED ON 13TH AUGUST, 2014 ASKED BY DR. KIRIT. P. SOLANKI REGARDING FUND SHARING PATTERN UNDER SSA.

(a) to (c): The fund sharing pattern between the Central and the State Government under Sarva Shiksha Abhiyan (SSA), which is the designated programme for Central support to States for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, is 65:35, except in the case of North Eastern States where it is 90:10.

Central funds are released in two or more installments to the States, depending on the State/UT's opening balance, release of commensurate State share, pace of expenditure, submission of audit reports and other such criteria laid down in the scheme.

The 13th Finance Commission (FC) had assessed an additional requirement of Rs. 24,068 crores to support the implementation of the RTE Act, 2009 in the States and details of allocation made are at Annexure.

There is no proposal at present to change the funding pattern under SSA.